## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/02/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

| SHRI CII. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL                      |   |               |
|--|---|---------------|
| APPLICATION NUMBER   | :   |               |
| PETITION NUMBER  | : TCP/17/2016                               |               |
| NAME OF THE PETITIONER(S)  | : T.C. Alexander and 2 others               |               |
| NAME OF THE RESPONDENT(S)  | : Rashtra Deepika Limited and               | 10 others     |
| UNDER SECTION  | : 397/398                                   |               |
| S.No. Name (in Capital)  | Represented by Sig                          | gnature       |
| J. Jayalakshni (Adv)<br>K&R & wo Company Secretar                  | for Petitioners<br>is cyp.,                 | D. GM         |
| K8R8 10 Conpany Secretar<br>K. Manoj Menon<br>P. Neelakantan (Adv) | For R, Company                              | Neclar galaty |
| V-Bhaskaran B. Vasanthan Cr<br>Rep. by P. Neclaka                  | 4clv) For R4, R5 + R9<br>Nan ( in CA 13/09) | Meelakautuf.  |
| S. Charcravathi<br>Council for R3                                  | Reprosented by<br>C-Prabhu                  | C. Pig.       |
| for Ms. For Mandell Associated                                     | Council for. Refordent No. 2.               | Wind .        |

Kanvar P. T. Rolding for Mr. Purtha Menan.

Coursel for. No. 7.

## **ORDER**

Ms D Jayalakshmi, counsel for petitioner present. Shri P.Neelakantan, counsel for R1, R4, R5 & R9, Shri C.Prabhu, counsel for R3 are present. Shri P.T.Kannan, counsel for R2 present and stated that he is also proxy counsel representing the counsel for R7, who is also representing R6, R8 & R10 in the CP. Time extended at request for filing counter by R3 & R4 with a direction to file the same prior to the next date of hearing by serving a copy to the other side. The matter is posted for submitting arguments in CA 13/2009 positively by the next date of hearing. Put up on 22.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)